उद्योग मंत्री (भी जे. बॅगल राष्): (क) साइकिल कारपोरेकन भाफ इण्डिया में इस समय कार्यरत कर्मचारियों की संख्या 3945 है।

(ख) जी, हां। पिछले तीन वर्षों के दौरान कारपोरेशन द्वारा उठाया गया घाटा निम्न प्रंकार है :---

	(लाख रुपए में)
1985-86	() 819
1986-87	· () 1035
1987-88	() 1 2 1 0
	. (भ्रनन्तिम)

घाटे के विभिन्न कारण हैं जैसे पुरानी और ग्रप्रचलित मशीनें, फालतू अम-शक्ति, उत्पादन की ऊंची लागत, नकदी की खराब स्थिति तथा इसके परिणामस्वरूप कार्यशील पूंजी की ग्रपर्याप्त उपलब्धता।

## Introduction of Direct Telephone Connections

# 4615. SHRIMATI SATYA BAHLN: SHRIMAT1VEENAVERMA: SHRI KARIL VERMA:

Will the Minister of Communications be pleased to state :

(a) Whether Government propose to introduce DTC (Direct Telephone Connection) Scheme linking nearby districts; and

(b) If so, what are the details thereof?

THE MINISTER OF COMMU-NICATIONS (SHRI BIR BAHADUR SINGH): (a) Yes Sir.

(b) All the district headquarters in the country which are not yet

provided with National STD, have been planned to be provided with this facility by connecting them to the Trunk Automatic Exchanges network.

#### Setting up of an earth Station at Dallas in USA

## 4616. iHRI BASUDEB MO-HAP ATRA:

Will the Minister of COMMUNI-CATIONS be pleased to state :

(a) whether there is any proposal to set up an Earth Station at Dallas in U.S.A. and .mother Bhuba-neswara;

(b) if so, in what manner both the Earth Stations will be connected and whit are the aims and objects of such Centre; and

(c) the total investment of the project and what will be the share of the Central Government in the project?

COMMU THE MINISTER OF BIR NICATIONS (SHRI BAHADUR SINGH) (a) Α proposal has been received to link Dallas in U.S.A. and Bhubaneswar through satellite.

(b) The proposal is under consi deration and no final decision has been taken. The proposal is in con nection with software export.

(c) Total investment and the share of the Central Government will be known only after a final decision is taken.

#### **Demands of Telecom Technicians**

4617. SHRI PRAMOD MAHA-JAN : Will the Minister of Com-

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munications be pleased to refer to th3 answer to Starred Question 343 given in the Rajya Sabha on the 22nd August, 1988 and state:

(a) Whin the talks with the agitat ing technicians of Telecommuni cation Department were held last; .and

(b) What are the demands made at the meeting and what decisions were taken in this regard?

THE MINISTER OF COMMU-NICATIONS (SHRI BIR BAHAD-DUR SINGH) : The Starred Question No. 343 answered on 22-8-88 did not relate to the demands of Telecom. Technicians. Presumably, the Hon'ble Member has in mind an Uhstarred Question No. 653 answered on 1-8-1988.

(a) Talks wore held with the agitating employees as late as 30th August, 88 and 31st August, 1988.

(b) The Union representatives made a demand for withdrawal of the administrative instructions dated 25-7-88 issued by the Department for meeting the situation arising out of agitation and for maintenance of telecom. services. This demand could not be accepted for obvious reasons so long as agitation is current and since the Department has the responsibility of providing telecom, services to the public.

# Committee to Assess the Overcharged Amounts

4618. SHRI CHITTA BASU : Will the Minister of Industry be pleased to (refer to the answer to Unstarred Question; 1392 given in the Rajya Sabha on the 9th May, 1988 and state:

(a) Whether it is a fact that con trary to the judgement of the Sup Court, due reme the amount from the companies upto the 31st 1983 December, has been worked out:

{b) What is the significance of this date and what are the details of the quantity and the amount due on each unit and the total amount due on each bulk drug/formulation;

(c) By when the cases of all the 12 companies from which the amount due up;o 31st December, 1983 would be finalised;

(d) Whether it is a fact that the first committee has been wound up and a second three-member committee has been appointed to do the job of assessing the amount due; and

(e) If so, what are the names of the members alongwith their designations and what are the terms of reference of this committee?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : (a) The special team has assessed the amounts after verifying the records of the companies concerned keeping in view the principles upheld by the Supreme Court regarding fixing the prices of scheduled drugs.

(b) ^ince the prices of drugs in volved have not been.revised since 1980, a decision was taken, to give a hearing to the companies concerned on their price revision applications for prices after 31st December, 1983.